GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:886 ANSWERED ON:27.11.2014 INVOLVEMENT OF SARPANCHS INDEVELOPMENT WORKS Chaudhary Shri P.P.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Sarpanchs are unable tocarry out the development works underMahatma Gandhi National RuralEmployment Guarantee Scheme(MGNREGS) and if so, the details thereof,State/UT-wise;

(b) whether the Government proposesto get the developmental works donethrough some other agency in the event of the inability of Sarpanchs to carry out thesame under MGNREGS;

(c) if so, the names of various agencies through which the Government proposes to carry out the said works; and

(d) if not, the steps to be taken by the Government in this regard?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

(a) The works are to be arranged by Panchayats and not Sarpanch.

(b& c) Under MGNREGA, apart from Gram Panchayats, intermediate, District Panchayats and line departments can also be the implementing agencies for taking up works under the scheme.

(d) Regular capacity building programmes are arranged for the field functionaries.